

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 327
CP-18(ND)/2022

IN THE MATTER OF:

APRAV SPACE SOLUTION LLP

.... Petitioner/Applicant

Vs.

SABOO HEMA AUTOMOTIVE PVT. LTD.

.... Respondent

Order u/S. 58(3) of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 10.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Mr. Saaduzzaman, Adv.

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

List the matter on **15.05.2024.**

-Sd-
(COURT OFFICER)